

questions without delay. This is a serious matter. It looks as if this House was taken for a ride. I would keep this matter pending till the inquiry report is available on the assumption that the inquiry will be held urgently.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr. Speaker, Sir, I want to make only one submission...

MR. SPEAKER: Not now.

SHRI JYOTIRMOY BOSU: You can kindly give a date to them.

MR. SPEAKER: No please. I cannot give you a date. (*Interruptions*) Order please. I expect the Government to give a report. I have faith in the Government that they will submit a report.

Now we move on to Papers Laid on the Table. (*Interruptions*) I am on my legs. Mr. Bosu, you have not given any notice. I have called for the comments of the Government. (*Interruptions*) You know the procedure. Mr. Manohar Lal. I have to call for the report.

Now we move on to Papers Laid on the Table.

12.05 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF COMMUNICATION FOR 1979-80

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Communications for 1979-80. [*Placed in Library. See No. LT-4337/79.*]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SHIPPING AND TRANSPORT FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI

LARANG SAI): On behalf of Shri Chand Ram, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Shipping and Transport for 1979-80. [*Placed in Library. See No. LT-4338/78.*]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SUPPLY AND REHABILITATION FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Supply and Rehabilitation for 1979-80. [*Placed in Library. See No. LT-4339/79.*]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS FOR 1979-80

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): On behalf of Shri S. D. Patil, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law, Justice and Company Affairs for 1979-80. [*Placed in Library. See No. LT-4340/79.*]

NOTIFICATIONS UNDER WEALTH-TAX ACT, 1957 AND CENTRAL EXCISE RULES, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table :—

(1) A copy of the Wealth-tax (Amendment) Rules 1979, (Hindi and English versions) published in Notification No. S.O. 169(E) in Gazette of India dated the 30th March, 1979, under sub-section (4) of section 46 of the Wealth-Tax Act, 1957. [*Placed in Library. See No. LT-4341/79.*]

(2) A copy of Notification No. G. S.R. 506 (Hindi and English versions) published in Gazette of India